

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP 198 of 2016(CP 3 of 2015) With
Comp.Appl/15(AHM) 2021

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2021**

Name of the Company: J.P. Financial Services Pvt. Ltd.
V/s.
Golden Tobacco Ltd. & Ors.

Section: 397-398 of the Companies Act /Application for direction

ORDER

Learned Senior Counsel Mr. Ratnanako Banerjee a.w Learned Counsel Mr. Masoom Shah appeared for Petitioner.

Learned Counsel Mr. Aishwarya Reddy appeared for Respondent no.1.

Learned Counsel Mr. Nikunt Raval appeared.

Heard Learned Senior Counsel for Petitioner. At the request of Learned Counsel for Respondent, the matter is adjourned.

Matter to appear for further consideration on 17.03.2021.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 16th day of March, 2021

Prakash


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**